

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

O.A.NO.: 785 OF 2005

[Patna, this Tuesday, the 21<sup>st</sup> Day of September, 2010]

C O R A M

HON'BLE MR. JUSTICE ANWAR AHMAD, MEMBER [JUDL.]  
HON'BLE MR. SUDHIR KUMAR, MEMBER [ADMN.]

.....  
Shiva Narayan Jha 'Suman',  
S/o Late Purandar Jha.

Vs.

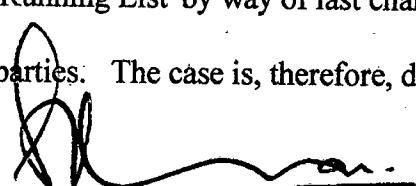
.....  
The Union of India through the Secretary,  
Ministry of Railway, Railway Bhavan, New Delhi & Ors.

.....  
Counsel for the applicant. :- N o n e.

Counsel for the respondents. :- N o n e.

O R D E R [ORAL]

Sudhir Kumar, Member[Admn.] :- This case was listed on 17.09.2010 on which date none had appeared for the parties and it was ordered to be continued in the 'Running List' by way of last chance. Today also nobody appeared on behalf of the parties. The case is, therefore, dismissed for non prosecution.

  
[Sudhir Kumar]/M[A]

  
[Anwar Ahmad]/M[J]

skj